

## NOTICE FOR EMPANELMENT


Applications are invited from the Advocates having at least 3 years standing at Sub Divisional Bar Association, Yamuna Nagar, for the Constitution of Panel of Advocates as per Rule 8 of National Legal Services Authority, New Delhi.

The application should strictly be as per the enclosed proforma (computer typing or photocopy of the same can be used) and should accompany the proof of professional experience with special reference to the type of cases which the legal practitioners may prefer to be entrusted with (for the proof of the same the certificate issued by President/Secretary District Bar Association Yamuna Nagar/Sub Divisional Bar Association Bilaspur may be used).

It is further brought to notice of all concerned that the empanelment shall be up to 25 (twenty five) Advocates and if any Advocate is already empanelled with Sub Divisional Legal Services Committee, Bilaspur and he/she desirous of being empanelled in the New Panel, he/she will have to apply afresh, since old Panel of Advocates will be scrapped after Constitution of New Panel.

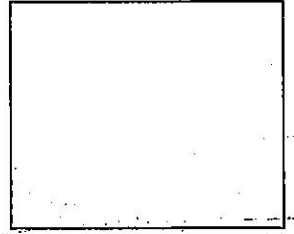
It is further brought to notice of all concerned that all the Applicant/Advocates should take their unique registration number at the time of depositing their application which will required to be quoted for all further correspondence (if any).

The applicant/Advocate should deposit the application in person and application received through post/courier/e-mail etc. shall not be considered/accepted. The applicant/Advocate should clearly mention his/her e-mail ID. The application form shall be deposited at the office of Sub-Divisional Legal Services committee, Bilaspur. **The last date for submission of the Application Form is 21.2.2019 (up to 5.00).** The selection of the particular advocate to the panel shall be by interaction or by such mode/method as ordered by Ld. Chairman DLSA cum D.&S.J. Yamuna Nagar or by HSLSA Panchkula. The Date of interaction/Schedule of Interaction or other mode/method of selection shall be notified through notice on the notice board of Sub Divisional Legal Services Committee, Bilaspur and President Bar Association, Bilaspur. Separate letter/notice shall not be sent to the applicant/Advocate and it shall be his/her responsibility to check the notice boards regularly.

  
District & Sessions Judge-cum-Chairman,  
DLSA, Yamuna Nagar.

To

The District & Sessions Judge-cum-Chairman,  
District Legal Services Authority,  
Yamuna Nagar.



**Subject:** Application for the empanelment as Legal Aid Counsel on the panel of  
SDLSC, Bilaspur.

Madam,

It is respectfully submitted that I want to work as Legal Aid Counsel on the  
Panel of Sub Divisional Legal Services Committee, Bilaspur. My Bio-Data is as Under:-

1. Name :
2. Father's/Husband'Name :
3. Date of Birth :
4. Sex :
5. Educational Qualification :
6. Enrollment No :
7. Experience :
8. Field of specialization i.e. :  
(Civil/Criminal/Matrimonial/Labour  
Disputes/Consumer Disputes etc.)
9. Address :
10. Mobile No. :
11. E-mail ID :

Undertaking:-

If I am empanelled as Legal Aid Counsel, I will perform all the  
duties assigned to me by the Sub Divisional Legal Services Committee, Bilaspur  
without any reservations.

(Signature)